

RAJASTHAN HIGH COURT, JODHPUR

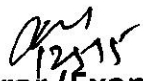
NOTICE

No.:RHC/Exam.Cell/2015/308

Dated : 12.05.2015

In continuation of previous Notice No. RHCJ/Exam Cell/RJS/District Judge Cadre/2015/251 Dated : 26.04.2015, it is notified to all concerned that previously published Annexure- II & III regarding Character/Experience/Fitness Certificate to be issued to the prospective candidates for the Recruitment to the post in District Judge Cadre by the District Judge/Registrar, High Court have been modified. Copies of modified Annexures II & III are annexed herewith.

It is further notified that the modification in Annexures II and III shall not affect the certificates already issued/submitted.


Registrar (Examination)

CHARACTER, EXPERIENCE AND FITNESS CERTIFICATE

[Rule 33 (v) & 36]

I certify that Shri/Smt/Ku.
Son/Daughter/Wife of Shri is an Advocate
enrolled with Bar council of having Enrolment No.
..... . He/She is ordinarily and continuously practicing in
Judgeship for last years. Shri/Smt./Ku.
..... possesses character (as per enclosed
certificate) and appears to be fit.

Place:

Date:

DISTRICT & SESSIONS JUDGE
(Sign & seal with name of District Judge)

Annexure – III

CHARACTER, EXPERIENCE AND FITNESS CERTIFICATE
[Rule 33 (v) & 36]

I certify that Shri/Smt/Ku.
Son/Daughter/Wife of Shri is an Advocate
enrolled with Bar council of having Enrolment No.
..... . He/She is ordinarily and continuously practicing in
High Court for last years. Shri/Smt./Ku.
..... possesses character (as per enclosed
certificate) and appears to be fit.

Place:

Date:

REGISTRAR OF THE HIGH COURT
(Sign & seal with name)